Annexure-6

Name of the corporate debtor: Renaissance Corporation Limited; Date of commencement of CIRP: 15.03.2022 List of Creditors as on: 18.05.2022

List of operational creditors (Employees)

(Amount in Rs)

SI.	Name of authorised representati ve, if any	Name of Employee	Details of claim received						Amount of continge- nt claim	Amount of any Mutual	Amount of	Amount of claim under	Remark
No.					Amount of claim admitted	Nature of claim	Whethe r related party?	% of voting share in CoC, if applicable		dues, that may be set-off	admitted	verifica- tion	c if any
						NIL							